

thereto?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) and (e). Do not arise.

### **C&AG Report on Adoption of Figures**

3708. SHRI TARA SINGH:  
SHRI V. SREENIVASA  
PRASAD:

Will the Minister of FINANCE be pleased to state:

(a) whether the Comptroller and Auditor General of India in his Audit Report No.5 of 1994 for the year ended March 31, 1993 has indicated his Ministry for losses in crores of rupees due to incorrect adoption of figures;

(b) if so, the facts and details in this regard;

(c) whether the Government have taken concrete steps to streamline the working in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) and (b). The C&AG during the course of their Audit Between 1.4.1992 to 31.3.1993 referred 13916 cases of under assessment involving revenue effect of Rs. 3490/- crores and sought the comments of the department.

They proposed 870 draft-paras for inclusion in their Report and sought comments of the Ministry. Out of these only

202 paras were finally included in the Audit Report No. 5 of 1994. Out of the 202 paras Ministry has accepted the objections in 154 paras.

(c) There are already departmental instructions existing for taking remedial action in all cases of audit objections to prevent any loss to the Revenue.

### **Employees Provident Fund**

3709. SHRI SURENDRA PAL PATHAK: Will the Minister of LABOUR be pleased to state:

(a) whether the Government have made any efforts to fix special norms for opening more regional offices of Employees Provident Fund Organisation in accordance with the study conducted by the National Productivity Council and the suggestions made by it;

(b) if so, the details in this regard; and

(c) the steps taken by the Government to reduce the delay in disposal of claims and issuing slips and for further simplification of forms to filled by the claimants?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) and (b). Yes, Sir. The report of the National Productivity Council has since been received and is presently under consideration of the Central Board of Trustees, EPF.

(c) In order to provide prompt service to the subscribers, the EPF Organisation has launched a computerisation programme and has also evolved a "Central Action Plan" with "service to the subscribers as a key result area".